

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/98/7821/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the th 13 September, 2022.

Sub:- **Civil vacation.**

Ref:- Your letter no. DJ(S) 4306, dtd. 07.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **entire Puja vacation from 02.10.2022 to 18.10.2022 along with headquarter leave permission, w.e.f. the evening of 01.10.2022 till the morning of 19.10.2022.** The Addl. District & Sessions Judge, Sonitpur, Tezpur and in her absence the next senior most Judicial officer at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/98/7822-7823/A, dated , 13-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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